

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-38/2022/11420/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jitu Mani Barman,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati the <sup>24</sup> 24 November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/5586, dtd. 21.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 30.11.2023 till the morning of 04.12.2023.**

The Additional District & Sessions Judge, Goalpara, and in his absence, the Civil Judge & Assistant Sessions Judge, Goalpara, and in her absence, the CJM, Goalpara, and in his absence, the in-charge CJM, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-38/2022/11421/A, dated** , 24-11-23

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
